

88.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

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|----------------------------------|------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA. No.159/252/HDB/2018 |
| NAME OF THE COMPANY | MG9 Communications Private Limited |
| NAME OF THE PETITIONER(S) | MG9 Communications Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | Sec 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|----------------------|------------------------|-----------------------|
| V. Venkata Rami Reddy | Consultant Applicant | 9542238038 | V. Venkata Rami Reddy |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr.V.Venkata Rami Reddy, Learned Counsel for the
Petitioner. Issue notice to the RoC to submit his report. Post the case
on 23.03.2018.

Member (Tech)

Member (Judl)